

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM NO. 126
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

Vs.

M.M Metacraft Pvt. Ltd.

.... Applicant/petitioners

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 02.03.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Respondent :

Mr. Alishan Naqvee, Ms. Swet Shikha, Mr. S.
Chaudhary,

ORDER

List on 14.05.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

02.03.2020
Aarti Makker